(SHRI HARINATHA MISRA) (a) No, Sir.

(b) Does not arise.

### Technical services offered by Hungary

- 9371. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether Hungary has offered the technical services in the fields of construction of cheap houses in rural areas; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

#### Amount spent on major irrigation project

9372. SHRI MOOL CHAND DAGA: Will the Minister of IRRIGATION be pleased to state the amount spent so far on 65 major irrigation projects started before April 1976 and still on-going and what was their earlier estimated cost?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): The total anticipated expenditure upto 1983-84 on the 65 major irrigation projects started before 1976 is Rs. 5220.48 crores. The original estimated cost of these projects was Rs. 1633.24 crores.

#### Plan funds released by ICAR

- 9373. DR. A. U. AZMI: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred question No. 7573 on 16 April, 1984 regarding plan funds released by ICAR and state:
- (a) amount of plan funds ICAR released institute-wise during March, 1984 and whether it was similar as in January and February, 1984; if not, reasons for discrepancy;
  - (b) when final appropriation for 1983-84

was made towards educational programmes, research projects and others and the reasons for expenditure tending to be less and more respectively upto 31 March, 1984;

- (c) whether appropriations were not made realistically knowing actuals till then and corrective measures Govenment propose;
- (d) the reasons why plan budget for 1984-85 was lower than actual of 1983-84 of agricultural education programmes but much higher for institutes; and
- (e) whether Government propose to constitute a high powered Committee to probe?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Funds are released to the various Institutes according to the demands made by them. Such releases are only for placing funds with them and are not treated as expenditure. The expenditure is incurred by them on the basis of the provision made in the Budget and on the basis of the sanctions issued.

- (b) The final appropriation for 1983-84 for Educational Programmes and Research Projects etc. was made in the month of March, 1984 keeping in view the trend of expenditure under each Project. The final expenditure figures will become available after the close of the financial year and after the compilation of annual accounts. The variations between the final appropriation and the expenditure upto March, 1984 (provintional) is negligible (between 2% to 2.5%).
- (c) The final appropriations were made realistically during the course of the financial year keeping in view the trend of expenditure. The expenditure figures already reported in reply to Parliament Question No. 7573 dated 16.4.1984 are tentative and are subject to audit. However, the variation between the final appropriation and the actual expenditure would be negligible.
- (d) The bulk of the Plan outlay for the Education Programmes is allotted to the Scheme "Development of Agricultural Universities" under which assistance is released to individual Agricultural Universities every year based on their Plan requirement. The realeases made in the last four years have been enough to take care of the bulk

of their requirements. Whatever is left to be released is, therefore, less than in the previous years, thus bringing down the B. E. 1984-85 as compared to the actuals for 1983-84.

(e) In view of the foregoing, there is no necessity to constitute a high powered Committee for I.C.A.R.

# समेकित प्रामीण विकास कार्यक्रम के प्रान्तर्गत खुने गए परिवारों की सूची

9374 श्री दलीप सिंह भूरिया: क्या ग्रामीण विकास मंत्री यह बताने कि कृपा करेंगे कि:

- (क) क्या इस आशय की शिकायतें प्राप्त हुई हैं कि समेकित ग्रामीण विकास कार्यक्रम के अन्तर्गत विभिन्न राज्यों में चुने गए परिवारों की सूची दोषपूर्ण है;
- (ख) यदि हां, तो कीन-कीन से राज्यों की सूचियां दोष पूर्ण पाई गई हैं;
- (ग) क्या केन्द्रीय सरकार ने संबंधित सर-कारों को इन सूचियों की पुनरीक्षा के लिए कोई निर्देश जारी किए हैं;
- (घ) कीन-कीन से राज्यों ने केन्द्रीय सरकार के निदेशानुसार इन सूचियां की पुनरीक्षा की है;
- (ड़) कीन-कीन से राज्यों ने केन्द्रीय सरकार के निदेशों की परवाह नहीं की है और इन सूचियों की पुनरीक्षा नहीं की है;
- (च) क्या केन्द्रीय सरकार ने इस बारे में कोई कार्यवाही की है;
- (छ) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और
  - (ज) यदि नहीं, तो उसके क्या कारण हैं?

क्रामीण विकास मंत्रालय के राज्य मंत्री (श्री हरिनाथ मिश्र): (क) और (ख) किसी भी राज्य/केन्द्र शासित क्षेत्र के बारे में लाभ-भोगियों की सूची से सम्बंधित कोई विशेष शिकायतें नहीं मिली हैं।

- (ग) सभी राज्यों को लाभभोगियों की चयन पद्धति को अधिक व्यापक बनाने तथा लाभभोगियों की सूची का स्थानीय स्तर पर अधिक प्रचार करने के लिए एक सामान्य परिपत्र जारी किया गया है।
- (घ) से (न) लाभभोगियों के चयन तथा उनकी सूची के प्रचार की पद्धतियों पर मंत्रालय द्वारा सुभायी गयी प्रणाली पर किसी राज्य केन्द्र शासित क्षेत्र ने कोई एतराज जाहिर नहीं किया है। लाभभोगियों का चयन एक निरन्तर चलने वाली प्रक्रिया है तथा मंत्रालय का प्रयास इस प्रक्रिया को पूर्ण रूप से स्पष्ट, व्यापक तथा उद्देश्यपूर्ण बनाना है।

## Price of fertilizers paid by farmers

9375. PROF. P. J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Indian farmers are paying the highest price for chemical fertilizers;
- (b) if so, whether Government have any proposal to reduce the price, so as to increase its use; and
  - (c) if so, the details thereof?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) The prices of fertilizers vary from country to country. While the prices of fertilizers in India are higher in comparison to some countries, at the same time they are lower when compared with others.

(b) and (c) The consumption of fertilizers is a function of a number of factors, like, weather conditions, irrigation, types of crops, availability of credit, prices of fertilizers etc. The prices of fertilizers have been reduced in the recent past by  $7\frac{1}{2}\%$  with effect from 29th June, 1983. In addition, the prices of Urea and DAP lying with the Food Corporation for more than 2 years has been reduced further by 10%. These price reductions, it is hoped, will help the farmers to use more fertilizers. At present, there is no proposal to reduce the prices of fertilisers.